

**Court-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 61 of 2012 & IA-280 of 2012 and**  
**Appeal No. 62 of 2012 & IA-281 of 2012**

**Dated : 5<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 61 of 2012 & IA-280 of 2012**

**BSES Rajdhani Power Ltd. .... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit kapur**  
**Mr. Vishal Anand**  
**Mr. Gaurav Dudeja**

**Counsel for the Respondent(s) : Mr. Pradeep Misra**  
**Mr. Shashank Pandit for R-1**  
**Ms. Swapna Seshadri**  
**Amicus Curiae**

**Appeal No. 62 of 2012 & IA-281 of 2012**

**BSES Yamuna Power Ltd. .... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant (s) : Ms. Tarunima Vijra**

**Counsel for the Respondent(s) : Mr. Pradeep Misra**  
**Mr. Shashank Pandit for R-1**  
**Ms. Swapna Seshadri**  
**Amicus Curiae**

**ORDER**

Post the matter for further hearing on **09.04.2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**  
**Ts/ak**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**